


<b>WEEKLY STATEMENT FOR DESPATCH OF ORDER</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 22.04.2019 To 26.04.2019</b>				
<b>S/NO.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS</b>	<b>DATE ON WHICH ORDER DESPATCHED</b>
<b><u>FINAL ORDER</u></b>				
1.	E/50584/2017	FO/53579/2018	15/04/2019	22/04/2019
2-3.	E/51050 & 51150/2018	FO/53580-53581/2018	15/04/2019	22/04/2019
4.	E/52019/2018	FO/53582/2018	16/04/2019	24/04/2019
5.	E/53210/2018	FO/53583/2018	22/04/2019	24/04/2019
6-11.	E/52216-17/2018 & E/52988-52990/2018 & E/53147/2018	FO/50518-50523/2019	16/04/2019	24/04/2019
12-15.	E/51298,51301/2018 & E/51743-51744/2017	FO/50528-50531/2019	15/04/2019	22/04/2019
16.	E/COD/50989/2018 & E/CROSS/51120/2018 & E/MISC/51224/2018 IN E/52826/2018	FO/50540/2019	22/04/2019	24/04/2019
17.	E/52539/2018	FO/50547/2019	23/04/2019	24/04/2019
<b><u>MISC ORDER</u></b>				
1.	E/COD/50691/2018 IN E/52058/2018	MO/50295/2019	18/04/2019	22/04/2019
2.	E/MISC/51223/2018 IN E/52058/2018	MO/50296/2019	18/04/2019	22/04/2019
3.	E/ROM/51176/2018 IN E/51175/2017	MO/50298/2019	22/04/2019	24/04/2019
<b><u>I.O.ORDER</u></b>				
1.	E/50574//2019	I.O./23/2019	25/04/2019	24/04/2019
				 <b>Deputy Registrar</b> <b>Excise Branch-DB</b>

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.